

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 15

TO BE ANSWERED ON THE 20th July 2026

**SURVEY AND CLEARANCE FOR NEW GREENFIELD AIRPORT
PROPOSAL AT BHADRADRI KOTHAGUDEM**

15. SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has received the fresh feasibility report submitted by Government of Telangana in June, 2026 for the Bhadradi Kothagudem greenfield airport, utilizing a newly identified, obstruction-free site spanning 667 acres across Seethampeta and Sujathanagar;
- (b) if so, the timeline for the Airports Authority of India (AAI) to conduct technical site inspections, considering its strategic location bordering four States and its status as an LWE-affected Aspirational District; and
- (c) the details of the budgetary provisions under the modified UDAN scheme that will be allocated to fast-track its final sanction?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): In January, 2025, Pre-Feasibility study was carried out by Airports Authority of India (AAI) at the proposed site (Ramavaram, Chunchupally and Sujatha Nagar Village) for development of a Greenfield airport. This site was not found feasible due to hills/ railway line around the site. Further, no proposal seeking 'Site Clearance' under the Greenfield Airports (GFA) Policy, 2008 has been received for development of a Greenfield Airport at Bhadradi Kothagudem.

(c): The responsibility for implementation of the Greenfield airport projects including its funding rests with the airport developer concerned.
